COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 295 OF 2017

Dated: 9th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Eastern India Powertech Limited ... Appellant(s)

Vs.

Assam Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr. Adv.

Mr. Uday Rathore Mr. Aditya Jalan Mr. Priyank Ladoia Ms. Khushboo B. Ms. Neha Khandelwal Mr. Sushil Jethmalani

Counsel for the Respondent(s) : Mr. Avijit Roy for R-2

<u>ORDER</u>

List the matter along with other applications on 25.10.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd